

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the 30th January, 2024

No. HC.V- 34/2020/ 73 /Estt.(Pt-II) ## The engagement of the following Law Clerks in the Principal Seat of the Gauhati High Court is hereby extended for a further period of 1 (one) year w.e.f. the dates as mentioned below-

Sl. No.	Name of Law Clerks	Date of initial engagement w.e.f.	Extended w.e.f.
1.	Ratul Uzir	04.02.2022	04.02.2024
2.	Malaya Goswami	09.02.2022	09.02.2024
3.	Bidisha Barman	04.02.2022	04.02.2024
4.	Saba Mirza	01.02.2022	01.02.2024
5.	Sivani Gogoi	01.02.2022	01.02.2024
6.	Jeherul Islam	31.01.2022	31.01.2024

Other terms and conditions of engagement remain same as per initial engagement Order No. HC.V34/2020/52/Estt. dated 27.01.2022.

By order,

Sd/-

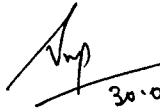
REGISTRAR GENERAL

Memo No. HC.V-34/2020/ 73 A /Estt.(Pt-II)

Dated 30th January, 2024

Copy for information to :-

1. The Registrar (Vigilance/Admn/Judicial/Estt), Gauhati High Court, Guwahati.
2. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati-6 for information and necessary action.
4. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati-6 for information and necessary action.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Director of Accounts & Treasuries, Assam, Guwahati-6 for information and necessary action.
7. The Deputy Registrar _____, Gauhati High Court, Guwahati.
8. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
9. The Secretary to HCJ, Gauhati High Court, Guwahati.
10. The Court Manager, Gauhati High Court, Guwahati.
11. The Treasury Officer, Kamrup Treasury, Guwahati-1 for information and necessary action.
12. The System Analyst with a direction to upload it in the official website of the Gauhati High Court.
13. The PS to Hon'ble Mr.Justice/Mrs.Justice....., Gauhati High Court, Guwahati.
14. The Finance & Accounts Officer, Gauhati High Court, Guwahati.
15. The A.O.(J) _____, Gauhati High Court, Guwahati.
16. The Court Officer No. 1 and 2, Gauhati High Court, Guwahati .
17. The CA to the Registrar General, Gauhati High Court, Guwahati.
18. The persons concerned, Gauhati High Court, Guwahati.
19. Gauhati High Court Notice Board, (Old & New Block).
20. The Order File.


30.01.2024
REGISTRAR GENERAL